

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA) : (a) to (c) A Bill to establish Mahatma Gandhi Anterrashtriya Hindi Vishvavidyalaya at Wardha in Maharashtra is currently pending consideration of the Parliament.

[English]

Study Group to Enhance Agency Charges

1378 SHRI SHARAD PAWAR : Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) whether the Government had appointed any Study Group to consider the demand of States to enhance the agency charges on the expenditure for original and repair works executed by the State Government on National Highways;

(b) if so, the details thereof of the recommendations made by the Study Group and reaction of the Government thereto;

(c) the reasons for delay in implementation of these recommendations; and

(d) the time by which these are likely to be implemented?

THE MINISTER OF SURFACE TRANSPORT (SHRI T.G. VENKATRAMAN) : (a) No, Sir.

(b) to (d) Do not arise

National Health Scheme

1379. SHRI SANDIPAN THORAT : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether performance of National Health Schemes for eradication of Malaria, Leprosy, T.B., AIDS and Cancer etc. have been evaluated for the last three years;

(b) if so, the details thereof State-wise, scheme-wise and year-wise in terms of standard evaluation norms and trends revealed in implementation of the programmes in various States;

(c) the details of shortcomings that have come to notice at implementation stage and the fresh initiative taken/proposed for effective implementation of these schemes during the current year with new strategies/thrust areas worked out; and

(d) the details of action plan worked out for implementation of these schemes in Maharashtra with tentative allocation of funds thereunder?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SALEEM IQBAL SHERVANI) : (a) The National Malaria Eradication Programme was evaluated by an Expert Committee in

1995. No nation-wide evaluation has been carried out for other National Health Schemes but all of them are being regularly monitored. State-wise details of the National review of National Malaria Eradication Programme are being compiled.

(b) and (c). An Expert Committee on National Malaria Eradication Programme identified high risk areas for implementation of revised strategy in all States of the country.

(d) **Malaria :**

Based on the recommendation of Expert Committee, Malaria Action Plan (MAP) a details guideline have been formulated and circulated to all the States Programme Officers and District Malaria Officers for immediate implementation in the country including Maharashtra and a tentative outlay of Rs. 17.59 crores has been given for Maharashtra during 1996-97.

Leprosy :

All the 30 districts of Maharashtra have been covered on MDT Scheme and funds are being provided to the District Leprosy Societies. Tentatively an allocation of Rs. 279 lakhs have been provided for Maharashtra during 1996-97.

T.B.

In Maharashtra the Revised Strategy has been Pilot tested in part of Bombay city and Pune. The strategy is proposed to be implemented in Raigad and entire Pune district and Bombay in 1997-98. Besides this, in 24 other (Short Course Chemotherapy) districts, TB programme will be strengthened by improving supervision and ensuring supply of an anti-TB drugs in blister combipack strips. During the year 1996-97, an amount of Rs. 598 lakhs has been provided for Maharashtra under this Programme.

AIDS

The Government of Maharashtra, during 1996-97 has drawn up an ambitious Annual Plan estimated at Rs. 9.82 crores for implementation. The same has been approved by the Government of India.

Cancer

In Maharashtra there is Tata Memorial Hospital, Mumbai recognised as a Regional Cancer Centre. Besides radio-therapy facilities for treatment of cancer are available in 15 other institutions in the State. During the year 1996-97 an amount of Rs. 75.00 lakhs has been released to the institutions in Maharashtra under the Programme.

New NHs. in North East

1380. SHRI BADAL CHOUDHURY : Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether there is any proposal for construction of new National Highways or extension of existing N.Hs. in the N.E. Region:

(b) if so, the routes of proposed National Highways;

(c) whether there is any proposal from Government of Tripura and Members of Parliament for extension of NH-44 upto Sabroom; and

(d) if so, the steps being taken in this regard?

THE MINISTER OF SURFACE TRANSPORT (SHRI T.G. VENKATRAMAN) : (a) to (d). Yes, Sir. There is a proposal for extension of NH 44 upto Sabroom in Tripura. However due to paucity of funds it has not been possible to declare this reach as a new National Highway.

National Commission for Women

1381. SHRIMATI JAYAWANTI NAVINCHANDRA MEHTA : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) the year when the National Commission for Women was set up;

(b) whether State Level Commission for women have since been set up in all States;

(c) if not, the reasons therefor, alongwith the names of the States, which have not set up the State Level Commissions so far and the time by which such commissions will be set up;

(d) the number of complaints received and the number of cases settled till date;

(e) the number of persons found guilty and action taken against them;

(f) whether the benefits of the service of the Commission have reached the urban and rural womenfolk, alike;

(g) whether any publicity scheme has been formulated by Doordarshan to improve the working of the Commission;

(h) if so, the details thereof; and

(i) the other measures taken by the Commission for the welfare of women?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI S.R. BOMMAI) : (a) National Commission for Women was constituted on 31st January, 1992 under the National Commission for Women Act, 1990.

(b) and (c). No, Sir. State Level Commissions for Women have not been set up in Andhra Pradesh, Arunachal Pradesh, Bihar, Goa, Gujarat, Haryana, Himachal Pradesh, Jammu and Kashmir, Madhya Pradesh, Manipur, Meghalaya, Mizoram, Nagaland, Rajasthan, Sikkim and Uttar Pradesh and in the Union

Territories of Andaman and Nicobar Islands, Chandigarh, Dadra and Nagar Haveli, Daman and Diu, Lakshadweep and Pondicherry. Setting up of State Level Commissions is a prerogative of the State Governments.

(d) and (e) The National Commission for Women received a total number of 1211 complaints till date out of which 972 cases were processed and issues arising out of such complaints were taken up with the appropriate authorities for necessary action in accordance with Section 10(1) (f) of the National Commission for Women Act, 1990.

(f) Yes, Sir.

(g) No, Sir.

(h) Does not arise.

(i) The National Commission for Women since its inception has taken up various issues for the welfare of women. Some of the critical areas taken up include :

(i) Rehabilitation of prostitutes, children and women.

(ii) Anti arrack programme.

(iii) Mahila parivarik Lok adalats.

Computer Education in Kendriya Vidyalayas

1382. SHRI SATYAJITSINH DULIPSINH GAEKWAD: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) the number of Kendriya Vidyalayas imparting/not imparting computer education at present, separately, State-wise;

(b) the number of computers purchased by K.Vs. for this purpose;

(c) whether the Government are aware of the bungalows committed in this regard; and

(d) if so, the action proposed to be taken in the matter?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA) : (a) Computer education under the Centrally Sponsored Scheme of CLASS is being imparted in 291 Kendriya Vidyalayas out of the 858 Kendriya Vidyalayas. Statement showing statewise number of Kendriya Vidyalayas imparting/not imparting Computer education is enclosed.

(b) No computer has been purchased by Kendriya Vidyalaya Sangathan under the CLASS Project.

(c) and (d). Do not arise.